

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO.269
TO BE ANSWERED ON DECEMBER 18, 2025**

IMPROVEMENTS IN DRAINAGE SYSTEM

NO. 269. SHRI BABU SINGH KUSHWAHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether despite availability of drinking water supply in cities and towns under the Nal Se Jal Yojana, lack of proper drainage system in most areas is causing/creating serious problems such as waterlogging, filth and accidents and if so, the details thereof along with the reasons therefor and the departments/agencies responsible for the same;**
- b) whether the Government has conducted any audit, survey or prepared any status report of such areas across the country, particularly in Purvanchal and municipal areas of Uttar Pradesh and if so, the details thereof;**
- c) whether the Government proposes to implement any comprehensive action plan, additional budget allocation or special monitoring mechanism for improvement of drainage systems, pipeline maintenance and prevention of leakage and overflow and if so, the details thereof; and**
- d) whether the lack of maintenance and absence of proper drainage system is causing serious inconvenience to the public and if so, the details thereof along with the timeline fixed for the redressal of the said problem?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF STARRED QUESTION NO. 269 DUE FOR ANSWER IN THE LOK SABHA ON 18th DECEMBER, 2025 REGARDING “IMPROVEMENTS IN DRAINAGE SYSTEM”

(a) to (d): Water and Sanitation are State subjects and management of drainage and sewerage system falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities (UDAs) at city/ town level who are responsible for maintaining the drainage and sewerage system. Further, as per 12th Schedule of the Constitution, Urban Planning is the function of ULBs/ UDAs. The ULBs/ UDAs under the State Governments survey and prepare drainage plans as per the local needs. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen water and sewerage systems.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched in the year 2015 in selected 500 cities. Under AMRUT Mission, storm water drainage was an admissible component which involved construction and improvement of drains/ storm water drains to reduce and eliminate flooding. States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

Under AMRUT, 838 Storm Water Drainage projects worth ₹3016.82 crore were approved. As reported by the States/ UTs on AMRUT Portal, 813 Storm Water Drainage projects worth ₹2,403.35 crore have been completed and 1,468 km of storm water drainage network has been laid. Under AMRUT, 890 sewerage/septage management projects have been grounded, which has led to creation of 21,754 km length of sewer network.

In the State of Uttar Pradesh, 179 sewerage/septage management projects worth ₹7,353.01 crore have been taken up under AMRUT, covering 2917.92 KM of sewer network. The State has reported development of 408 Million Litre per Day (MLD) of Sewerage Treatment Plant (STP) capacity and coverage of 23,59,034 households (new/ serviced) under sewerage/septage management projects under AMRUT and in convergence. The State of Uttar Pradesh has not taken up any Storm Water Drainage project under AMRUT.

Further, AMRUT 2.0 was launched on 01 October 2021 in all ULBs/ cities including hill towns/ cities, enabling the cities to become

'self-reliant' and 'water secure'. Under AMRUT 2.0, projects related to rejuvenation of water bodies and wells can be taken up by the States. The admissible elements under this include harvesting the rainwater through storm water drains into water body (which is not receiving sewage/ effluent). Under AMRUT 2.0, proposals of the States/ UTs for 3,031 water body rejuvenation projects worth ₹6,270.51 crore have been approved. Further, 588 Sewerage and Septage Management projects have been approved covering 35,801 KM of sewer network.

In the State of Uttar Pradesh under AMRUT 2.0, 194 water body rejuvenation projects worth ₹385.64 crore covering 815.44 acre have been approved. Under sewerage/septage management sector, 26 projects costing ₹5,054.93 crore for development of 201 MLD STP capacity and covering 2003.61 KM have been approved. Against targeted 9,22,813 household sewer connections (new/ serviced), 4,70,843 connections have been provided.

The Ministry has published Manual on Water Supply and Treatment Systems (Drink from Tap) in March 2024 (<https://mohua.gov.in/publication/manual-on-water-supply-and-treatment-systems---drink-from-tap---march-2024.php>), for reference by the States/ ULBs for designing and implementation of the water supply projects. The manual provides for District Metered Area (DMA) approach for water supply to accurately track water use and loss, which helps to identify and manage leaks, improve efficiency, and implement targeted pressure management.

Ministry also brought out Standard Operating Procedure on Urban Flooding, 2017 and published manual on Storm Water Drainage Systems, 2019 to assists the States/ UTs and ULBs and other stakeholders on the planning, design, operation and maintenance of Storm water drainage systems.

Further, to strengthen maintenance systems and digital monitoring, AMRUT promotes the adoption of smart elements/ Supervisory Control and Data Acquisition (SCADA) based operations. 258 water supply schemes under AMRUT have SCADA system and 1,415 water supply projects under AMRUT 2.0 has provision for SCADA system.

The State Government of Uttar Pradesh has informed that Storm Water Drainage Scheme for Urban Flood/ Waterlogging issues has been launched by the State in the year 2024-25. This scheme provides for preparation of an Integrated Urban Rainwater Drainage

Master Plan for the urban local bodies and construction of primary/secondary drains (with a width of not less than one meter) based on the Master Plan. Under this scheme, a budget provision of ₹1,000 crore has been made for the current financial year 2025-26. In the first phase, funds have been released for the preparation of Integrated Urban Stormwater Drainage Master Plans for 16 municipal corporations of the State. Additionally, Gorakhpur Nagar Nigam has already started preparation of drainage master plan with their own funds. In the financial year 2025-26, in-principle approval has been accorded for 21 previously identified drainage projects with a total cost of ₹1,728.75 crore under the said scheme. The State has also informed that under the State-sector Sewerage and Drainage Scheme, a total of 337 projects worth ₹810.69 crore have been sanctioned for Municipal Corporations, Municipal Councils and Nagar Panchayats during the financial year 2023-24.
